

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1537/2016

R.JANKIAMMAL

Appellant(s)

VERSUS

S.K.KUMARASWAMY (D) THR.LRS. & ORS.

Respondent(s)

WITH

C.A. No. 1538/2016 (XII)

Date : 30-06-2021 These appeals were called on for pronouncement
of judgment today.

For Appellant(s)

Mr. Gaurav Agrawal, AOR

Mr. S. Ravi Shankar, AOR

Mr. V. Giri, Sr. Adv.

Mr. Vikas Mehta, AOR

For Respondent(s)

Ms. Shobha Ramamoorthy, AOR

Mr. V. Giri, Sr. Adv.

Mr. Vikas Mehta, AOR

Mrs. Prabha Swami, AOR

Mr. Nikhil Swami, Adv.

Ms. Divya Swami, Adv.

Mr. S. Nagamuthu, Sr. Adv.

Mr. V.P. Sengottuvel, Adv.

Mr. S. Ravi Shankar, AOR

Ms. Yamunah Nachiar, Adv.

Mr. R. Nishanth, Adv.

Mr. Akshay Kumar A., Adv.

Mr. K. V. Mohan, AOR

Mr. Kapil Sibal, Sr. Adv.

Mr. Arunabh Chowdhury, Adv.

Mr. Ankur Chawla, Adv.

Ms. Pallavi Langar, AOR

Mr. Arun Mohan, Adv.

Mr. Nizam Pasha, Adv.

Mr. R.K. Mohit Gupta, Adv.

Mr. Karthik, Adv.

Mr. Rahul Pratap, AOR

Hon'ble Mr. Justice Ashok Bhusan pronounced the reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice R. Subhash Reddy.

The civil appeals are partly allowed in terms of the signed reportable judgment.

Pending application, if any, stands disposed of.

(MEENAKSHI KOHLI)
AR-CUM-PS

(RENU KAPOOR)
COURT MASTER

[Signed reportable judgment is placed on the file]